

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 134/99

Wednesday, this the 3rd day of February, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

1. P. Reeza, W/o. Francis Rozario, Residing at: Vilayil Veedu, Venniodu P.O., Trivandrum	Ex-Casual Labourer, Southern Railway, Trivandrum Division.
2. E. Mettilda, W/o. Wilfred, Residing at : Charuvila, Venniyodu P.O., Trivandrum.	- do -
3. P. Lilly, D/o. Peter, Residing at : Puthenvila House, Venniyodu P.O., Trivandrum.	- do -

...Applicants

By Advocate Mr. T.C. Govindaswamy

Vs.

1. Union of India represented by
The General Manager, Southern Railway,
Headquarters Office, Park Town P.O.,
Madras - 3.
2. The Senior Divisional Personnel Officer,
Southern Railway, Trivandrum Division,
Trivandrum - 14.

...Respondents

By Advocate Mr. Mathews J. Nedumpara

The application having been heard on 3.2.99, the
Tribunal on the same day delivered the following:

ORDER

The applicants seek to direct the respondents to include
their names at the appropriate place in the list of casual
labourers (Construction) and to grant them consequential
benefits thereof.

2. When the O.A. was taken up, the learned counsel
appearing for the applicants submitted that it is suffice to
direct the second respondent to dispose of A-5 to A-7
applications within a reasonable time.

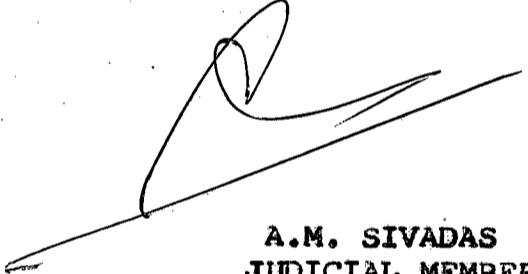
representations within a reasonable time.

3. Since there are factual aspects to be considered and decided, it is not for this Tribunal to sit as a first level fact finding authority. It is for the Department to do.

4. Accordingly, the second respondent is directed to consider and dispose of A-5 to A-7 representations by speaking orders within three months from the date of receipt of a copy of this order.

5. O.A. is disposed of as above. No costs.

Dated the 3rd day of February, 1999.



A.M. SIVADAS
JUDICIAL MEMBER

nv

LIST OF ANNEXURES

1. Annexure A5: True copy of representation dated 5.8.98 submitted by the first applicant to the second respondent.
2. Annexure A6: True copy of representation dated 5.8.98 submitted by the second applicant to the second respondent.
3. Annexure A7: True copy of representation dated 5.8.98 submitted by the third applicant to the second respondent.

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